

16.07 hrs.

Title: Introduction of the High Court of Tripura Bill, 2003

SHRI KHAGEN DAS (TRIPURA WEST): I beg to move for leave to introduce a Bill to provide for the establishment of a High Court for the State of Tripura.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the establishment of a High Court for the State of Tripura."

The motion was adopted.

SHRI KHAGEN DAS : I introduce the Bill.

* Published in the Gazette of India, Extraordinary, Part-II, Section-2, dated 2.5.2003